

Central Administrative Tribunal
Calcutta Bench

OA No.760 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Syed Abdul Salam

Vs.

Ministry of Labour

For the Applicant : Mr. B.C. Sinha, I.d. Advocate

For the Respondents: None

Heard on : 5-6-1998

Date of Judgement : 5-6-1998

O R D E R

I.d. Advocate Mr. Sinha, appearing on behalf of the applicant, submits that he does not like to pursue the matter; so the case may be disposed of accordingly. On his submission, the application is disposed of awarding no costs. None appears on behalf of the ~~respon~~ dents.

(D. Purkayastha)
Member (J)

